

ITEM NO.304

COURT NO.7

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7623-7624/2023

GENERAL SECRETARY, FCI MAZDOOR SANGH & ANR.

Appellant(s)

VERSUS

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

Respondent(s)

([PART-HEARD BY : HON'BLE ABHAY S. OKA AND HON'BLE PANKAJ
MITHAL ,JJ.]

IA No. 198984/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 32606/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 7625/2023 (III-A)

IA No. 103990/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 22062/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 22065/2019 - EXEMPTION FROM FILING O.T.

IA No. 103992/2019 - EXEMPTION FROM FILING O.T.)

Date : 14-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s) Mr. Colin Gonsalves, Sr. Adv.
Mr. Ashutosh Kumar Shukla, Adv.
Mr. A.N. Singh, Adv.
Mr. Subhash Sharma, Adv.
Ms. Shakuntala S., Adv.
Ms. Sakshi Kakkar, AOR

Ms. Kiran Suri, Sr. Adv.
Ms. Kiran Bhardwaj, AOR
Mr. Ashutosh Kumar Shukla, Adv.
Mr. A.n.singh, Adv.
Ms. Shakuntala Devi, Adv.

For Respondent(s) Mr. K.M Nataraj, A.S.G.
Mr. Shailesh Madiyal, Adv.
Mr. Vinayak Ssharma, Adv.

Mr. Ashok Panigrahi, Adv.
Mr. Purnendu Bajpai, Adv.
Mr. Anuj Srinivas Udupa, Adv.
Mr. Akshay Amritanshu, Adv.
Mr. Amrish Kumar, AOR

Mr. Gourab Banerji, Sr. Adv.
Mr. Ajit Pudussery, AOR
Mr. Rakesh Taukdar, Adv.
Mr. MJ Michael, Adv.
Mr. Vijanan K., Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 22.02.2024 after obtaining orders from Hon'ble the
Chief Justice of India.

(POOJA SHARMA)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)